

**Visit by Hindus To Katas Raj Shrine,
Pakistan**

973. SHRI DHARAM CHANDER PRASHANT: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Indian citizens had applied several times for pilgrimage of the Hindu shrine Katas Rai in Pakistan;

(b) whether it is also a fact that the Pakistan authorities had earlier declined to give permission;

(c) whether it is also a fact that the Government of Pakistan have given permission this time; and

(d) if so, the number of pilgrims allowed to visit the shrine this year?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b) Prior to 31st January 1982, several representations were made by Indian citizens seeking visas for pilgrimage to the Hindu Shrine Katas Raj in District Jhelum (Pakistan). The matter was accordingly pursued by the Government with the Pakistan Government. As a result of these efforts, an announcement was made by the Pakistan Government during the Indo-Pak talks held from 29th January to 1st February 1982 in New Delhi that in addition to the shrine shrines covered under the 1974 Indo-Pak Protocol on Religious Shrines, the Government of Pakistan would open two more shrines, namely Katas Raj in Punjab and Hyatpita in Sind, to pilgrims from India.

Following this announcement, the first group of about 16 pilgrims visited the shrine in 1982 and the second group of about 73 pilgrims in 1983.

(c) and (d) Yes, Sir. The Government of Pakistan has accorded clearance this time for visit of 150 pilgrims to the shrine for 6-day visit from 1st to 6th May 1985.

Issue of Passports to J&K Residents

974. SHRI DHARAM CHANDER PRASHANT: Will the PRIME MINISTER be pleased to state:

(a) the number of passports issued to the residents of Jammu and Kashmir during the year 1984-85; and

(b) the number of persons who visited Pakistan during 1984-85, along with their names?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) 6,344 passports were issued to the residents of Jammu & Kashmir during the year 1984-85.

(b) No State-wise figures of Indian visitors to Pakistan are available. The total number of Indian nationals who left for Pakistan from Indian airports or through land check posts, in the calendar year 1984, was 1,81,587. Later figures are not available. The Government also, do not have any information about Indian nationals who may have gone to Pakistan from third countries.

Regarding the names of visitors, the numbers involved are too large to be compiled in a single list.

**स्वर्गीय ध्यानचन्द की स्मृति में हाकी
प्रतियोगिता**

975. डा० गोविन्द दास रिठारिया :
क्या प्रधान मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या सरकार हाकी के जादूगर
स्वर्गीय ध्यानचन्द की स्मृति में कोई

अन्तर्राष्ट्रीय अथवा राष्ट्रीय हाकी प्रतियोगिता आदि आरम्भ करने का विचार रखती है ; यदि हाँ, तो कब तक ; और

(ख) यदि नहीं, तो क्या उनकी स्मृति को हाकी के खिलाड़ियों का प्रेरणा स्रोत बनाये जाने के संबंध में सरकार के पास कोई प्रस्ताव है ?

युवा कार्य और खेल विभाग में राज्य मंत्री (श्री श्री ० के० जयचन्द्र सिंह) :
(क) और (ख) राष्ट्रीय और अन्तर्राष्ट्रीय खेल प्रतियोगिताएँ राष्ट्रीय खेल सघों द्वारा आयोजित की जाती हैं और न कि सरकार द्वारा। स्वर्गीय श्री ध्यानचन्द की स्मृति में अखिल भारतीय टूर्नामेंट पहले ही वार्षिक तौर पर देश में आयोजित की जा रही है।

Irrigation Projects in Orissa

976. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

(a) the major, medium and multipurpose irrigation projects in Orissa which have been accorded the approval of the Planning Commission for execution during the Seventh Five Year Plan; and

(b) the funds earmarked for executing these projects?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) and (b) The Seventh Five Year Plan of Orissa is yet to be finalised.

Unearthing of an ammunition factory in Delhi

977. SHRI ADINARAYANA

REDDY:

SHRI J. P. GOYAL: SHRI

SUSHIL CHAND MOHUNTA:

SHRI MUKHTIAR SINGH

MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Hindustan Times of 19th April, 1985 about unearthing of an illegal ammunition factory in Delhi;

(b) if so, what are the details thereof; and

(c) what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) and (c) On 18-4-85, police raided the premises of M/s. K. R. Shot Gun Industries near Dhaula Kuan, Libaspur, Delhi and found the following ingredients which are used for manufacturing cartridges.

1. 8 Kgs. round metal pellets.
2. 120 Kgs. Black gun-powder.
3. 25 Kgs. of white gun-powder.
4. 37 Kgs. of light yellow gun-powder.
5. 165 boxes on which fire cover noreussion Gum caps is written.
6. 10,000 plastic cartridges covers of red and white colour.
7. 50 Kgs. of packings each.
8. 10 Kgs. of Gutka used in Plastic cartridge's.